

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/2918/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Indira Barman,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 25<sup>th</sup> May, 2018.

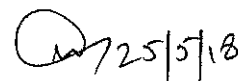
Sub:- **Casual leave along with headquarter leave permission.**

Refs:- Your letter No. DJB.I-11/2018/2085, dated 22.05.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.05.2018 along with head quarter leave permission from the afternoon of 23.05.2018 till the morning of 25.05.2018 has been ~~granted/~~ rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

